Declaration of Assets and Liabilities

Year 2020-2021

I, <u>RAJU KUMAR</u>, Son of <u>JAMUN PANDIT</u>, aged <u>24</u> years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Assistant of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

.2 Sr. No.		Self	Spouse Name(S)	Dependant-1	Dependant-2	Dependant-3 Etc. Name
(i)	Cash	15000/-	NIL.	NIL.	NIL.	NIL.
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	115000/-	NIL.	NIL.	NIL.	NIL.
(iii)	Bonds, Debentures and Shares in companies	NIL.	NIL.	NIL.	NIL.	NIL.
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	NIL.	NIL.	NIL.	NIL.	NIL.
(v)	Motor Vehicles (details of make, etc.)	Honda Activa 6G NoBR01ES/3972	NIL.	NIL.	NIL.	NIL.
(vi)	Jewelry (give details of weight and value)	40 gms. gold 50 gms silver	NIL.	NIL.	NIL.	NIL.
(vii)	Other assets, such as values of claims / interests	NIL.	NIL.	NIL.	NIL.	NIL.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement)	NIL.	NIL.	NIL.	NIL.	NIL. /

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	- Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL.	NIL.	NIL.	NIL.	NIL.
(v)	Others (such as interest in property)	NIL.	NIL.	NIL.	NIL.	NIL.

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL.	NIL.
	(ii) Loans from financial institutions	NIL.	NIL.
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL.	NIL.
	(b) dues to departments dealing with supply of water	NIL.	NIL.
	(c) dues to departments dealing with supply of electricity	NIL.	NIL.
	(d) dues to departments dealing with telephones	NIL.	NIL.
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL.	NIL.
	(f) Other dues, if any	NIL.	NIL.
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account	PAN NO- HUNPK8505C	NIL.
	Number (PAN)]		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL.	NIL.
	(iii) Sales Tax [Only in case of proprietary business]	NIL.	NIL.
	(iv) Property Tax	NIL.	NIL.

C. <u>Personal Detail</u>

GPF/CPF/PRAN No. 110144056417 Gender :-M (M/F)Date of Birth :-0 2 0 3 1 9 9 6 (DD/MM/YYYY) Class/Group :-В (A/B/C)Cadre :-ASSISTANT, BIHAR LEGISLATIVE ASSEMBLY (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Rojh Icumas

Name of Employee: RAJU KUMAR

Place: PATNA

Designation: ASSISTANT

Date: 12/02/2021

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Raju Kumon